BIHAR LEGISLATIVE ASSEMBLY

FOURTEENTH ASSEMBLY - THIRTEENTH SESSION

RESUME OF BUSINESS TRANSACTED BY THE BIHAR LEGISLATIVE ASSEMBLY

FROM 17[™] DECEMBER, 2009 TO 24[™] DECEMBER, 2009

1. SUMMONS

Summons for the 13th session of the fourteenth Bihar Legislative Assembly were issued to the Hon'ble Members of the Legislative Assembly on 21st November, 2009 to meet at 11.00 a.m. on 17.12.2009.

2. DURATION OF 13[™] SESSION

The Thirteenth session of the 14th Bihar Legislative Assembly commenced on 17th December, 2009 and adjourned sine die on 24th December, 2009.

3. SITTINGS OF THE ASSEMBLY

The Bihar Legislative Assembly held its sitting for six days during the period from 17th December, 2009 to 24th December, 2009 on the following dates:-

17th, 18th, 21th, 22rd, 23rd and 24th December, 2009.

4. CONSTITUTION OF BUSINESS ADVISORY COMMITTEE AND PANEL OF PRESIDING MEMBERS

On the 1st day of 13th session, Hon'ble Speaker announced the names of the Hon'ble Members constituting the Business Advisory Committee for the session. The Hon'ble Speaker also announced the names of five senior Hon'ble Members of the Assembly constituting the panel of Presiding Officers, any of them might preside over the Assembly in absence of the Hon'ble Speaker in the Assembly in accordance with the arrangement made by him in this behalf.

5. STATEMENT REGARDING ASSENTED BILLS

The statement regarding the grant of assent to the seven bills passed during 12th session by H.E. the Governor of Bihar was made by the Assembly Secretary. The seven bills which were passed during the last session and were assented by H.E. the Governor of Bihar are as follows:-

SL. Name of Bills No.	Date on which passed	Date of Assent
1. The Bihar Appropriation (No2) Bills, 2009	23.07.2009	28.07.2009
2. The Bihar Appropriation (No3) Bills, 2009	24.07.2009	31.07.2009

SL.		Date on which passed	Date of Ascent
	The Bihar Contingency Fund (Amendment) Bill, 2009	28.07.2009	07.08.2009
	The Bihar Municipal (Amendment) Bill, 2009	27.07.2009	29.08.2009
	The Bihar Panchayat Raj (Amendment) Bill, 2009	28.07.2009	01.09.2009
	The Bihar Land Tribunal Bill, 2009	28.07.2009	01.09.2009
7	The Bihar Land Reform (Fixation of Ceiling Area and Acquirition of Surplus Land) (Amendment) Bill, 2008	28.07.2009	04.09.2009

6. LAYING DOWN OF COMMITTEES' REPORTS, OTHER REPORTS AND PAPERS ON THE TABLE OF THE HOUSE

During the period, 15 reports of various committees and other different reports and papers were laid on the table of the House. These are as follows:-

SI.	Name of Reports / Papers	Date of Presentation
1.	The annual report of Bihar Police Building Construction Corporation for the year 1984-85, 1985-86, 1986-87, 1987-88 and 1988-89 U/S 612 (A) of Company Act,	
2.	1956. The annual report of Bihar State Polution Control Board for the year 2005-06 U/S - 39(2) of Water Polution Prevention and Control Act, 1974.	
	A copy of the 51 st annual report of Bihar Ware Housing Corporation for the year 2007-08 U/S 31 (ii) of Bihar State Ware Housing Corporation Act, 1962.	21.12.2009
	A copy of the audit report of Bihar State Khadi Gramoudyog Board for the financial year from 1989-90 to 2001-02.	Street Street
	A copy of the 22 nd annual report of Bihar State Electronic Development Corporation for the year 1999-2000 U/S-619 (A) of Company Act, 1956.	
	A copy of the 370, 455, 461, 464, 467, 471 and 472 nd report of the Public Accounts Committee under rule 239 of the Rules of procedure and conduct of business in the Bihar Legislative Assembly.	
7	A copy of the 456 th report of Public Accounts Committee under rule-239 of the Rules of procedure and Conduct of Business of the Bihar Legislative Assembly.	
	A copy of the 204 th and 205 th report of Government Assurance Committee under rule 211 of the Rules of Procedure & Conduct of Business of the Bihar Legislative Assembly.	
9	A copy of the notification NoS.O155 dt. 30.07.2009, S.O260 dt. 19.11.2009, S.O267 dt. 19.11.2009 and S.O264 dt. 19.11.2009 U/S-99 of the Bihar Value Added Tax Act, 2005.	
10	A copy of the 37 th report of the Committee on petitions under rules-211 (i) of the Rules of Procedure & Conduct of Business of the Bihar Legislative Assembly.	22.12.2009
	A copy of the 144 th report of the Committee on Estimates under rule-211 of the Rules of Procedure & Conduct of Business of the Bihar Legislative Assembly.	
12	 A copy of the Weights and Measures (Enforcement) Rule, 1988 and Bihar Weights and Measures (Enformcement) (Ammendment) Rule, 2007 U/S-72 (5) of the Bihar Weights and Measures (Enforcement) Act, 1985. 	
13	A copy of the 149 th report of the Committee on Question & Calling Attentions under rule-211 (i) of the Rules of Procedure & Conduct of Business of the Bihar Legislative Assembly.	23.12.200

SI.	Name of Reports / Papers	Date of Presentation
14.	A copy of the annual report of Bihar State child Labour Commission for the year 2008-09 U/S-12 (3) of the Bihar State Child Labour Commission Act, 1996.	24.12.2009
15.	A copy of the 12 th report of Zila Parishad & Panchayati Raj Committee under rule-211 of the Rules of Procedure & Conduct of Business of the Bihar Legislative Assembly.	24.12.2009

7. QUESTIONS

During the session, altogether 988 notices of questions were received, out of which 678 were admitted. Out of said admitted questions, 29 were short noticed questions, 416 were starred questions and 233 were unstarred questions. 40 questions were answered on the floor of the House. Answers to 35 questions were placed on the table of the House. 9 questions could not be asked. The rest 593 questions remained unanswered on the floor of the House because of paucity of time.

8. CALLING ATTENTION MOTIONS & STATEMENT OF GOVERNMENT THEREON

SI. Na	Date on which attention was drawn	Name of Honble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement/ Date on which statement was made	Subject
1.	18.12.2009	Sri Lal Babu Rai	Sri Nand Kishor Yadav 24.12.2009	Regarding creation of the post of Gynecologist and Eye Specialist & posting thereon in P.H.Cs of the state.
2.	18.12.2009	Sri Ram Dev Verma & other Honble Members	Sri Renu Kumari 24.12.2009	Regarding construction of cold storages and supply of potato seeds on the basis of grants in the state.
3.	21.12.2009	Sri Ramanuj Prasad & other Honble Members	Sri Pæm Kumar 24.12.2009	Regarding construction of Pipal bridge on the river Ganga between Pahleja ghat & Ramsapur of Saran district
4.	21.12.2009	Smt. Guddi Devi & other Honble Members	Referred to Committee	Regarding solution of water loging on agricultural & residential land of the village Athari, Ramnagar, Bardih and Khalaka of Runnisaidpur block in Sitamarhi district.
5.	22.12.2009	Sri Maheshwar Singh & other Honble Members	Sri Ramarand Singh 24.12.2009	Regarding appointment of M.V.I. on vacant posts in the state.
6.	22.12.2009	Sri Pradeep Kumar & other Honble Members	Referred to Committee	Regarding construction of Barradge on Sakari river of Nawada and Shekhpura district at Baksoti.
7.	23.12.2009	Sri Shaki Ahmad Khan & other Honble Members	Sri Sahid Ali Khan 24.12.2009	To take action against the persons abusing and harassing an officer of scheduled cast.

SI. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement / Date on which statement was made	Subject
8.		Sri Tarkishor Prasad & other Hon'ble Members	Referred to Committee	Embankment to save crops from flood in thousands of acres of lands and hundreds of villages of Katihar district.
9.	24.12.2009	Sri Narayan Prasad & other Honble Members	Referred to Committee	To start water supply from newly constructed water tower in Nautan Block headquarter of West Champaran district.
10.	24. 12.2009	Sri Shiv Chandra Ram & other Hon ble Members	Referred to Committee	To post doctors & employees to supply medicine and beds in Health sub centre, Bakarpur of Rajapakar Block in Vaishali district.

9. LEGISLATIVE BUSINESS

During the period, 4 Bills were introduced in the Assembly. All the Bills were considered and passed. The details are as follows:-

SI. No.	Title of Bill	Date of Introduction	Date of Con- sideration & Passing
1.	The Bihar Fiscal Responsbility and Budget Management (Second Amendment) Bill, 2009	21.12.2009	21.12.2009
2.	The Bihar Value Added Tax (Amendment) Bill, 2009	22.12.2009	22.12.2009
3.	The Bihar Land Dsiputes Resolution Bill, 2009	22.12.2009	22.12.2009
	The Bihar Appropriation (No4) Bill, 2009	23.12.2009	23.12.2009

10. FINANCIAL BUSINESS

On 18.12.2009 the Hon'ble Minister-in-charge, Finance presented the 2nd supplementary Budget for the year 2009-10.

The discussion on 2nd Supplementary Statement of expenditure for the year 2009-10 took place in the House on 23.12.2009. Out of 106 cut motions received, 99 cut motions were admitted and 07 were rejected. The cut motion against the demand of Agriculture Department could not be moved in the House due to disruption. Shri Ram Chandra Prasad Singh, Member of the House took part in debate and after reply of the Hon'ble Minister-in-charge, the House gave its assent to the demands for supplementary grants of said department. Thereafter the rest demands for supplementary grants were taken up through the process of Guillotine and were accepted by the House.

The Appropriation Bill relating to 2nd supplementary statements of expenditure for the year 2009-10 i.e. Bihar Appropriation (No.-4) Bill, 2009 was

involuced in the House on 23.12.2009 itself by the Hon'ble Minister-in-charge, Finance. It was considered and passed by the House on the same day i.e. on 23.12.2009.

11. MOTIONS OF ADJOURNMENT

On 22[™] December, 2009 a motion of adjournment was brought by Hon'ble Members Shri Arun Singh and others which was rejected by the Chair because it was not as per Rule.

12. ZERO HOUR

As per Rule 23(A) of the Rules of Procedure and Conduct of Business of the Assembly, the Hon'ble Members are allowed to avail 20 minutes time immediately after the question hour is over to raise any matter of urgent public importance, if they bring the same in the notice of the Hon'ble Speaker through the Secretary of the Assembly one hour before the sitting of the House commences. During this session, on 21.12.2009, 22.12.2009, 23.12.2009 and 24.12.2009, on every working day, the matters of urgent public importance were allowed by the Hon'ble Speaker to be raised during the Zero Hour period. 15, 15, 3 and 15 matters of urgent public importance were permitted to be raised on the above said respective dates.

13. DECLARATION MADE BY THE HON'BLE SPEAKER ABOUT ACCEPTANCE OF NIVEDAN

During the session, on 17.12.2009, 18.12.2009, 21.12.2009 and 22.12.2009 the Hon'ble Speaker made declaration regarding 06, 13, 22 and 33 respectively accepted NIVEDANS and with consent of the House all total 38 accepted NIVEDANS out of 74 NIVEDANS received were sent to the NIVEDAN committee for enquiry and report. The rest 36 NIVEDANS were found to be not in order and hence they were rejected.

14. LAYING DOWN OF PETITIONS (YACHIKA) ON THE TABLE OF THE HOUSE

On 24.12.2009, with permission of the Hon'ble Speaker, the Assembly Secretary laid 31 Petitions (Yachika) of general Public importance on the table of the House to be sent to the Committee on Petitions (Yachika Samiti) for consideration and report.

15. PRIVATE MEMBERS BUSINESS & RESOLUTIONS

On 24.12.2009 notices of resoulutions were taken up. All together 53 out of 56 resolutions were put up for consideration. 41 resoultions were withdrawn by the respective Hon'ble Members in view of the assurances given by the Hon'ble Ministers of the respective departments. Five resolutions were rejected and two resolutions were accepted by the House and 3 resolutions could not be taken up as

the Hon'ble Members concerned were absent. One resolution was transfered to other Department and one was kept reserve.

16. OBITUARY REFERENCES

Nine obituary references were made in the Assembly on the demise of following former members of the House and other important persons on the dates noted against them:-

SL No.	Name of the Members & Important Persons	Constituency/ Field of Working	Other Post Held	Date of Demise	Date on which reference was made in the House
1.	Late Shiv Nandan Jha Ex-Minister	Jhajha	In the year 1967, 1972 and 1990 elected as a member of Bihar Legislative Assembly and appointed as a Minister in the Govt. of Bihar.		-e/
2.	Late S. Ali Haider Ex-Minister		In the year 1978 elected as a member of BLC.	0000-1-0000	The agreement of
3.	Late Ram Payre Lal Ex-MLC		Elected as a member of BLC in 1990.		Carrier Carrest Artestan
4.	Late Ran Vijay Shahi Ex-MLA	Lauria	Elected as a member of BLA in 1990 and 1995.		CONTROL OF THE PARTY
5.	Late Jaganath Pd. Yadav Ex-MLA	Hajipur	Elected as a member of BLA in 1977.		4.22
6.	Late Mahendra Mohan Mishra Ex-MP		In the year 1976 to 1988 elected as a member of Rajya Sabha		
7.	Late Sushila Karketta Ex-Minister	Khunti	Elected as a Member of BLA in 1985, 1990 and 1995 from Khunti Constituency and appointed as a Minister in the Govt. of Bihar.		
8.	Late Mahendra Sahni Ex-MP & MLC		Elected as a member of BLC and in the year 2006, elected a member of Rajya Sabha.		
9.	Late Virendra Kr. Singh Ex-MLA	Gayaghatti	Elected as a member of BLA in 1985 from Gayaghatti Constituency.	Service es aces sector	17.12.2009

17. CONDOLENCE RESOLUTION

On 23rd December, 2009, at the end of the sitting of the House, the Hon'ble Speaker placed condolence resolution on the demise of Late Krishna Pratap Singh, Ex-MLA from Darauli constituency and Ex-MP from Maharajganj Parliament Constituency. The resolution was adopted after observing silence for a minute as a mark of respect to the deceased.

18. VALEDICTORY SPEECH

On 24th December, 2009, at the conclusion of the business of the session, the Hon'ble speaker made a valedictory speech before adjourning the House sine die. In his speech, he offered his gratitude to the Hon'ble Members of both the treasury and opposition Benches for their cooperation in smoothly conducting the business of the House. He also thanked all other concerned including the officers and staffs of the Assembly Secretariat, officers of the different Government departments, police personnels, press and electronic media, News agencies, representatives of local newspapers, Doordarshan and Air for their constructive cooperation during the session.

19. PROROGATION

The 13th session of the 14th Bihar Legislative Assembly was prorogued w.e.f. 24th December, 2009 vide Notification No. P.A.-1/Session-02.02/2009-69, Patna, dated-18 January, 2009.